

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 317 of 2020

Vidyanand Mahto.

... ..Petitioner

-Versus-

The State of Jharkhand & Ors.

... ..Opp. Parties

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Arvind Kumar Choudhary, Advocate.

For the Opp. Parties : Mr. Rahul Saboo, S.C. I.

04/ 10.09.2020

In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

Put up this case on 07.10.2020 along with Cont. Case (Civil) No. 207 of 2020.

(Dr. S.N. Pathak, J.)

P.K.S.